

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.35/ND/2016
RT CP No.15/Chd/CHD/2016**

In the matter of:

Smt. Harjeet Kaur.

....Petitioner.

Versus.

M/s M/s Shree Maya Pulp & Papers Pvt. Ltd. & Ors.....Respondents

Present: Mr.Jaisukh Hoon, Advocate for petitioner along with
Taranjit Singh son of petitioner and power of attorney
holder.
Ms.Urvind Kaur Sachdeva, Director of respondent
No.1 company.

The parties have requested for more time for exploring
possibility of a settlement. The matter be sent back to the Tribunal.

List the matter now on 11.08.2017. Reply to CA No.51 of
2017 be filed at least two days before the date fixed with copy advance
to the counsel opposite.



(Justice R.P.Nagrath)
Member (Judicial)
National Lok Adalat.

July 08, 2017.
Ashwani